IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

37. **C.P. (IB)/315(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical) MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: Janaseva Sahakari Bank Limited
Vs.
Shri Sushil Garje

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Ms. Surekha Yadav a/w Mr. Avinash R. Khanolkar, Ld. Counsel for the Financial Creditor present. None present for the Personal Guarantor.

2. List this matter for hearing on **06.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

11.09.2023 / *Bmb*